

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.1**

Hon'ble Shri Justice Dr. P. Jyothimani  
Judicial Member

Date: 02-08-2017  
Time: 10.30 am

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application. No.166 of 2017(SZ)	M/s. Narmathaa Textiles Limited Rep.,by its Chairman M/s. Rajendran Chennai <b>Vs</b> Tamil Nadu Pollution Control Board Rep.,by its Chairman, Guindy, Chennai and another	M/s. K.Ramu, R.Vishnu <b>Counsel for Applicant</b>	For Admission
2	Appeal No.60 of 2017 (SZ)	Sri.Bijulal, Panconam, Mukhathala P.O <b>Vs</b> The Member Secretary DEIAA & Sub Collector, Kollam	M/s. Taarus Associates S.Kamalesh Kannan S.Sai Sathya Jith <b>Counsel for Appellant</b>	For Admission
3	Application No.119 of 2017 (SZ)	Sri Kommana Lakshmi Bala Ganeswara Rao, Andhra Pradesh <b>Vs</b> The State of Andhra Pradesh Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 4 others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4	Adjourned Admission
4	Application No. 69 of 2013 (SZ) (THC ) (WP No. 3158 of 1996 AP High Court) &	K. Malla Reddy and 118 others <b>Vs</b>  State of Telangana, Rep. by its Chief Secy., Hyderabad and others	Shri. P. Niroop <b>Counsel for Applicant</b>  Shri. T. Saikrishnan Counsel for R1 to R3	For Arguments

	M.A. No. 85 of 2013 (SZ)			
5	Application No. 70 of 2013 (SZ)(THC) (WP No. 3159 of 1996 AP High Court) & M.A. No. 86 of 2013(SZ)	K. Ashok Reddy and 47 others <b>Vs</b> State of Telangana Rep. by its Chief Secy., Hyderabad and others	Shri. P. Niroop <b>Counsel for Applicant</b>  Shri. T. Saikrishnan Counsel for R1 to R3	For Arguments
6	Application No. 71 of 2013 (SZ) (THC) (WP No. 3160 of 1996 of AP High Court) & M.A. No. 87 of 2013 (SZ)	S. Yadava Reddy and 21 others <b>Vs</b> State of Telangana Rep. by its Chief Secy., Hyderabad and others	Shri. P. Niroop <b>Counsel for Applicant</b>  Shri. T. Saikrishnan Counsel for R1 to R3	
7	Application No. 72 of 2013 (SZ) (THC) ( WP No 3161 of 1996 of AP High Court) & M.A. No. 88 of 2013 (SZ)	Narasapuram Anjaiah and 13 others <b>Vs</b> State of Telangana Rep. by Chief Secy., Hyderabad & ors	Shri. P. Niroop <b>Counsel for Applicant</b>  Shri. T. Saikrishnan Counsel for R1 to R3	
8	Application No.86 of 2013 (SZ) (THC) (WP No. 18074 of 2002 AP High Court)	Chandra Mohan Agarwal, Medak District <b>Vs</b> The State of Telangana through its Chief Secretary, Hyderabad and others	M/s .P. Niroop, and Srinidhi Srinivasan <b>Counsel for Applicant</b>  Sri. T. Saikrishnan for R1 to R3 M/s Mahmood Ali & M.A. Aleem Majid for R-4	

9	Application No. 87 of 2013 (SZ) (THC) (WP 18088 of 2002 AP High Court)	Anand Mohan Agarwal, Medak District <b>Vs</b> The State of Telangana through its Chief Secretary, Hyderabad and others	Shri C. Badri Venkata Reddy <b>Counsel for Applicant</b>  Shri. T. Saikrishnan for Respondent	For Arguments
10	Application No.88 of 2013 (SZ) (THC) (WP No 18163 of 2002 of AP High Court)	Manohar Agarwal Medak District <b>Vs</b> The State of Telangana, through its Chief Secretary, Hyderabad and others	M/s .P. Niroop, and Srinidhi Srinivasan <b>Counsel for Applicant</b>  Shri. T. Saikrishnan Counsel for Respondent	
11	Application No. 89 of 2013 (SZ) (THC) (WP No. 18808 of 2002 of AP High Court)	Brig Mohan Agarwal Medak District <b>Vs</b> The State of Telangana, through its Chief Secretary, Hyderabad and others	Shri. C. Badri Venkata Reddy <b>Counsel for Applicant</b>  Shri. T. Saikrishnan Counsel for Respondent	
12	Application No. 91 of 2013 (SZ) (THC) (WP No. 23534 of 2002 of AP High Court)	Dost Mohd. Osman Secundrabad <b>Vs</b> The State of Telangana, through its Chief Secy., Hyderabad and others	M/s .P. Niroop and Srinidhi Srinivasan <b>Counsel for Applicant</b> Sri. T. Saikrishnan Counsel for Respondent	
13	Application No. 82 of 2013 (SZ) (THC) (WP No. 15668 of 1997 AP High Court)	Dr. A. Kishan Rao and others <b>Vs</b> The State of Telangana, and others	M/s D. Nagasaila, Dr. V.Suresh K. Muthunayaki and C.P. Moses <b>Counsel for Applicant</b> Sri. T. Saikrishna for Respondents	
14	Application No. 90 of 2013 (SZ) (THC) (WP No. 19961 of 2002 of AP High Court) and M.A Nos. 274,275,276,	The Indian Council for Envirolegal Action and others  <b>Vs</b>  Union of India, MoEF and others	M/s D. Nagasaila, Dr. V. Suresh K. Muthunayaki and C.P. Moses <b>Counsel for Applicant</b>  Mr.M.R.Gokul Krishnan for R1 Sri. T. Saikrishnan for R2 M/s. S.Ramasubramaniam & Associates for R6 & R201 M/s. Reddy Law Associates	

<p>277&amp;278, of 2015, 07, 09 of 2016 (SZ)</p>			<p>M. Sundara Rami Reddy &amp; K.Sathiya Murthi for R8, R22, R35, R44, R74, R97, R102, R142, R143, R151, R159, R134, R144, R150, R157, R173, R210, R230</p> <p>M/s. V.B.Subrahmanyam &amp; P.Rajasekar for R21, R36, R39, R42, R50, R60, R61, R62, R63, R65, R73, R75, R77, R78, R79, R80, R88, R90, R93, R94, R95, R99, R101, R103, R108, R111, R113, R124, R127, R135, R145, R147, R153, R164, R166, R172 R177, R180, R193, R198, R214, R223, R225, R227, R228, R112, R123, R131, R219</p> <p>Ms. N.Anantha Kavitha &amp; T.Hemalatha for R23</p> <p>M/s. Satish Parasaran, P.Parthasarathy, Rahul balaji Madhan Babu &amp; Rohan Cherian for R46, R53, R54, R83, R84, R85, R132, R194, R218 &amp; R224</p> <p>M/s. K.V Babu, S.Vasudevan &amp; M.Meenatchi for R47</p> <p>M/s. B.Giridhara Rao, Koka Satyanarayana Rao &amp; S.Raghunathan for R56, R98, R106, R168, R107, R115</p> <p>M/s. King &amp; Partridge for R67</p> <p>M/s. S.Ravee Kumar &amp; E.Maharajan for R68, R70, R185 &amp; R197</p> <p>Mr. Ravindra Chenji for R215</p> <p>M/s. Mahmood Ali, Anusha Mahmood, M.A Aleem Majid &amp; MS. Jemi Justus for R91</p> <p>M/s. P.V Vinod Kumar, Kamalesh Kannan Subramanian &amp; S.Sai Sathya Jith for R140</p> <p>Mr. K.R Praveen Kumar for R160, R195 &amp; R196</p> <p>M/s. G.Ramji &amp; R.Sathish Kumar for R186 &amp; R206</p> <p>M/s. V.Suthakar, K.S.Viswanatham T.Hemalatha &amp; M.Gopi</p>	<p>For Arguments</p>
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			<p>for R192 &amp; R116 Mr. R.Sivasubramanian for R221 M/s. Aniruth Krishnan Keerthikiran for R232 Mr.D.S. Ekambaram for CPCB</p>	
15	Application No. 190 of 2016 (SZ)	<p>M.Chandrasekhar Reddy Borpatta village, Medak District,Telangana <b>Vs</b>  State of Telangana, Rep. by its Chief Secretary to Government, Hyderabad and 2 others</p>	<p>M/s.P.Niroop Reddy and Srinidhi srinivasan <b>Counsel for Applicant</b>  Smt. H.Yasmeen Ali for R1 &amp; R2 M/s. Sai Krishnan For R3</p>	For Arguments
16	Application No.192 of 2016 (SZ)	<p>Venkat Reddy Isnapur village, Medak District Telangana <b>Vs</b>  State of Telangana, Rep. by its Chief Secretary to Government, Hyderabad and 2 others</p>	<p>M/s.P.Niroop Reddy and Srinidhi srinivasan <b>Counsel for Applicant</b>  Smt. H.Yasmeen Ali for R1 &amp; R2 Mr. Sai Krishnan for R3</p>	
17	Application No.168 of 2014 (SZ)	<p>C. Shakuntala, Puthugovindapuram, Ambur <b>Vs</b> The Loss of Ecology Authority, Chennai &amp; others</p>	<p>M/s. Yogeshwaran .A <b>Counsel for Applicant</b>  M/s. N. Sankaravadivel for R1 M/s. H.Yasmeen Ali for R2 M/s. M.K Subramanian E.Manoharan &amp; P.Velmani for R3</p>	For hearing
18	Application No.162 of 2015(SZ)	<p>V.Sankara Subramanian Manur Post, Thirunelveli Dist. <b>Vs</b> The Union of India Rep.by its Secretary MoEF &amp; CC, New Delhi and 4 others</p>	<p>M/s.S.Muthu Vairam <b>Counsel for Applicant</b>  Mrs.Me.Saraswathy for R1,R3 Mr.M.K.Subramanian, P.Velamani for R2 Smt.H.Yasmeen Ali for R4 M/s.Iyer &amp; Thomas, H.Karthik Seshadri,</p>	For hearing

			Elizabeth Shankar R.Vidhya Shankar and P.Rajaji for R5	
19	M.A.No 99 of 2017 <b>IN</b> Application No. 64 of 2016 (SZ)	Indukuri Sanjay Varma Hyderabad <b>Vs</b> Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad	M/s. R.Parthasarathy Rahul Balaji Madhan Babu Rohan Cherian Vishnu Mohan Kavya Katherine <b>Counsel for Applicant</b> M/s.Thakur Rajkumar Singh – R1 M/s. H.Yasmeen Ali for R2, R5, R6 to R8 M/s. T.Sai Krishnan for R3 & R4 M/s. V.B Subrahmanyam for R9 Mr.Ranadhir ReddyGurram – R10 Party-In-Person M/s.P.Venkaiah Naidu for R13 to R16 M/s.Vk. Rema Smrithi for R17	For Impleading
	M.A.No 29 of 2016 <b>IN</b> Application No. 64 of 2016 (SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad <b>Vs</b> The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others	M/s.Thakur Rajkumar Singh <b>Party in Person</b>  M/s. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 & R3 M/s. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9 Party-In-Person Mr.P.Venkaiah Naidu for R12	For direction
	M.A No. 94, 95 & 148 of 2016 (SZ) <b>IN</b> Application No. 64 of 2016(SZ)	111 GO Porata Samstha, Rep. by its General Secretary Shri. P.Kaushik Reddy, Ameerpet, Hyderabad and another <b>Vs</b>	M/s. P.Venkaiah Naidu <b>Counsel for Applicant</b>  Mr.Thakur Rajkumar Singh - R1 Mrs. H.Yasmeen Ali for R2, R5, R6 to R8	For direction

	Application No. 64 of 2016(SZ)	<p>Human Rights &amp; Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and others</p> <p>Human Rights &amp; Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad</p> <p><b>Vs</b></p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others</p>	<p>M/s. T.Sai Krishnan for R3 &amp; R4 Mr. V.B Subrahmanyam for R9</p> <p>Mr.Thakur Rajkumar Singh <b>Party in Person</b></p> <p>Mrs. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 &amp; R3 Mr. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9 Party-In-Person Mr.P.Venkaiah Naidu for R12 to R15 M/s.Vk. Rema Smrithi for R16</p>	For hearing
20	Application No. 187 of 2013 (SZ)	<p>M/s Chetna society, Hyderabad</p> <p><b>Vs</b></p> <p>Indian Immunological Ltd and others</p>	<p>Shri. A. Yogeshwaran <b>Counsel for Applicant</b> M/s.Fox Mandal Associates M.V.V.N.Sivanthy, S.Aswin for R1 Shri. T. Sai Krishnan for R2 to R5 Mr. M.R. Gokul Krishnan for R6 Shri. D.S.Ekambaram for R7,R8</p>	For hearing
21	Application No.134 of 2017 (SZ)	<p>M.Ravichandran Palani and 2 others</p> <p><b>Vs</b></p> <p>Joint Commissioner Palani and 9 others</p>	<p>M/s. S.Kanniah T.Narayanasamy <b>Counsel for Applicant</b> M/s. E.Manoharan for R1 to R4,R7,R8 M/s. H.Yasmeen Ali for R9 M/s. K.S.Viswanathan V.Suthakar N.Anantha Kavitha, T.Hemalatha, M.Gopi for R10</p>	For hearing

22	Appeal No. 123 of 2013 (SZ)	Shri K. Chidambaram, Pattancheru, Medak Dist.  <b>Vs</b> M/s. Krishna Ltd, Unit II., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran, <b>Counsel for Appellant</b>  Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R4	For Arguments
23	Appeal No. 124 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist.  <b>Vs</b> M/s. Aurobindo Pharma Ltd Unit IX, Gudlamachanor village, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b>  Sri. V.B. Subrahmanyam for R1 Sri. T.Sai Krishnan for R2 to R6	
24	Appeal No. 125 of 2013 (SZ)	Shri. K. Chidambaram, Pattancheru, Medak Dist.  <b>Vs</b> M/s. Dr. Reddy's Lab. Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b>  Shri. Satish Parasaran for R-1 Sri. T.Sai Krishnan for R2 to R6	
25	Appeal No. 126 of 2013 (SZ)	Shri. K. Chidambaram, Pattancheru, Medak Dist.,  <b>Vs</b> M/s. Dr. Reddy's Lab. Unit II, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b>  Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5	
26	Appeal No. 127 of 2013 (SZ)	Shri. K. Chidambaram, Pattancheru, Medak Dt.  <b>Vs</b> M/s. Dr. Reddy's Lab., Unit No.III, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b>  Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5	

27	Appeal No. 128 of 2013 (SZ)	Shri. K. Chidambaram, Pattancheru, Medak Dist.  <b>Vs</b> M/s. Matrix Labs. Unit, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b>  Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	For Arguments
28	Appeal No. 129 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist.  <b>Vs</b> M/s. Metro Labs Ltd., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for appellant</b>  Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
29	Appeal No. 130 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist.  <b>Vs</b> M/s. Cirex Pharmaceuticals, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
30	Appeal No. 131 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist.  <b>Vs</b> M/s. Covalent Laboratories, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
31	Appeal No. 132 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist.  <b>Vs</b> Aurobindo Phama. Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
32	Appeal No. 133 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist.  <b>Vs</b> M/s. SMS Pharmaceuticals Ltd, Ranga Reddy District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Mr. Sathish Parasaranfor R1 Sri. T. Sai Krishnan for R2 to R5	

33	Appeal No. 134 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Sri Krishna Pharmaceuticals Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	For Arguments
34	Appeal No. 135 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
35	Appeal No. 136 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd., Unit IV, Medak District and others	M/s. T. Mohan, S.Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
36	Appeal No. 137 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Saraca Lab Pvt Ltd., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Shri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
37	Appeal No. 138 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Dr. Reddy's Lab. Unit IV, Rengareddy District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5	
38	Appeal No. 139 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Divis Pharmaceuticals, Medal Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
39	Appeal No. 142 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b>	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam	

		M/s. Astra Lab Ltd., Medak District and others	for R1 Sri. T. Sai Krishnan for R2 to R5	For Arguments
40	Appeal No. 143 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Aurobindo Phara Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R6	
41	Appeal No. 144 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Aurobindo Pharma Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R6	
42	Appeal No. 145 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd, Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
43	Appeal No. 146 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s.Hetero Drugs Ltd., Unit 4, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
44	Appeal No. 147 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Mr.V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
45	Appeal No. 148 of 2013 (SZ)	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Sri Krishna Pharmaceuticals, Unit I, Ranga Reddy Dist and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	

46	Appeal No. 149 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Cirex Pharmaceuticals, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	For Arguments
47	Appeal No. 150 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dt. <b>Vs</b> M/s. Divis Pharmaceuticals, Medak Dist and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
48	Appeal No. 151 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. SMS Pharmaceuticals Ltd., Rengareddy Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. T. Sai Krishnan for R2 to R5	
49	Appeal No. 152 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Labs Ltd. Unit 3, Rangareddy District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Shri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
50	Appeal No. 153 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s Covalent Lab, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
51	Appeal No. 154 of 2013 (SZ)	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Inojent Lab, Rangareddy Dist and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	

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